

1	2	3	4	5
51.	Chillies	6.83	0.67	0.12
52.	Garlic	14.63	3.61	7.34
53.	Dry Ginger	3.47	4.18	1.60
54.	Coriander Seed	1.66	0.98	—
55.	Mace	—	1.35	—

Regularisation of Services of Daily Rated Class IV Employees in EPF Organisation

649. KUMARI MAMATA BANERJEE : Will the Minister of LABOUR be pleased to state :

(a) whether Government have issued guidelines for regularising the service of daily rated class IV employees after they complete a specific number of days work;

(b) whether these guidelines are applicable to the Employees' Provident Fund Organisation;

(c) whether the daily rated staff employed in the office of Regional provident Fund Commissioner, Meerut after completion of the requisite number of days employment, have not been taken on the regular roll; and

(d) if so, the reasons therefore and the time by which these employees would be absorbed in regular employment ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b). Yes, Sir.

(c) and (d). The daily rated employees in the Office of Regional Provident Fund Commissioner, Meerut, who are eligible for regular appointment in Group 'D' posts

have been interviewed and a panel is being drawe up, for making appointments against available vacancies.

Import of Fertilizers

650. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the total quantum of fertilizers imported during 1985-86 and 1986-87 and the quantum of fertilizers manufactured indigenously during the corresponding period;

(b) the price of imported and indigenous fertilizers per tonne respectively;

(c) whether Government propose to increase the import of fertilizers during 1987-88;

(d) if so, the details thereof; and

(e) whether the fertilizers imported are often those which are banned or rejected by the advanced countries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) the information is furnished below :

(Lakh tonnes of Nutrients)

Year	Quantity of Fertilizer imported	Quantity or fertilizer produced indigenously
1985-86	33.99	57.56
1986-87 (Upto 31st Jan., 1987)	20.43	57.71

(b) The farm gate price of fertilizers excluding local taxes is uniform throughout the country, whether imported or indigenously produced. The list of selling prices of different categories of chemical

fertilizers as in force from 31.1.86 is given in the statement placed below.

(c) No, sir.

(d) Does not arise.

(e) No, sir.

Statement

Retail Price of Major Fertilisers under Statutory Prices Control

(Figures in Rs /tonne)

Sl. No.	Name of fertiliser	Price from 29 6.83	Prices from 31.1.1986
1	2	3	4
1.	Urea (46% N)	2150	2350
2.	Ammonium Sulphate (20% N)	1500*	1650
3.	Calcium Ammonium Nitrate (25%)	1550*	1700
4.	Calcium Ammonium Nitrate (26%)	1615 @	1770
5.	Muriate of Potash 60% K)	1200	1300
6.	Sulphate of Potash (50% K)	1950	2100
7.	Di-ammonium Phosphate (18-46-0)	3350	3600
8.	NPK (17-17-17)	2400	2600
9.	NPK (15-15-15)	1950	2100
10.	NPK (19-19-19)	2750	2950
11.	Ammonium Phosphate Sulphate (20-20-0)	2400	2600
12.	Nitro-Phosphate (20-20-0)	2200	2400
13.	Ammonium Phosphate Sulphate (16-20-0)	2150	2300
14.	Urea Ammonium Phosphate (24-24-0)	2800	3050
15.	Urea Ammonium Phosphate (28-28-0)	3550	3600
16.	NPK (14-28-14)	2800	3050

1	2	3	4
17.	NPK (14-35-14)	3150	3400
18.	NPK (10-26-26)	2750	2950
19.	NPK (12-32-16)	3000	3250
20.	Triple Super Phosphate (46% P (Granular))	2400	2600
21.	Triple Super Phosphate (Powder)	2200	2400
22.	Single Super Phosphate (Powder) (14% P ₂ O ₅)	750	820
23.	Single Super Phosphate (Powder) (16% P ₂ O ₅)	850	950
24.	Single Super Phosphate (Granular) (16% P ₂ O ₅)	1000	1100
25.	Ammonium Chloride (25% N)	1500 @@	1700
26.	Anhydrous Ammonia	3500	3770

@ Price effective from 7.9.1984.

@@ Brought under Statutory price control w.e.f. 19.4.85.

*Brought under Statutory Price control w.e.f. 21.8.1984.

Note : The above prices represent the maximum retail prices exclusive of sales tax and other local taxes.

News Item "City Wages Kept Workers Below Poverty Line"

651. SHRI KAMLA PRASAD SINGH : Will the Minister of LABOUR be pleased to state :

(a) whether the attention of Government has been drawn to the news item "City wages kept workers below poverty line" appearing in the "Hindustan Times" dated 18 January, 1987; and

(b) if so, the steps proposed to be taken to ensure that the workers in shops and establishments get the prescribed minimum wages and to bring about improvements therein; keeping in view the index figures going up ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Yes sir. However, the caption of the news item appearing in the "Hindustan Times" of 10th January, 87 was 'State wages keep workers below poverty line'.

(b) The implementation of Minimum Wages Act in respect of the Shops and Establishments falls within the sphere of State Governments/U.T. Administrations. State Governments have been advised from time to time to revise, the wage rates once in two years or on a rise of 50 points in the Consumer Price Index Number, whichever is earlier.